

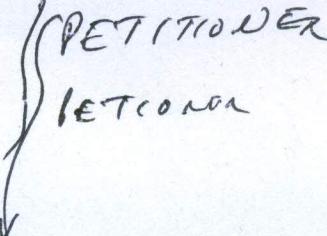
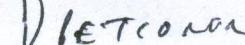
**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

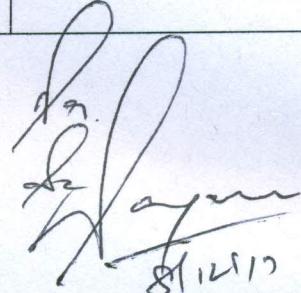
CA(CAA) No.434/KB/2017

**Present:**   
Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company	Trimurti Grihanirman Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

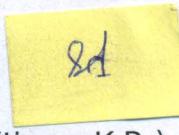
1. Arun Ira. Mishra, <sup>Adv.</sup>  PETITIONER  
 2. Salim Hossen, <sup>Adv.</sup>  COUNSEL  
 3. CA. Sharad Anand, <sup>Adv.</sup> 

  
8/12/17

**ORDER**

Ld. Counsel for the petitioner is present.

In compliance of the order dated 08/11/2017 petitioner has submitted the supplementary affidavit along with the auditor's report as well as List of Creditors and posted for hearing on **11/01/2018**.

  
(Jinan K.R.)  
Member (J)